

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017. AT 10.30 AM

TRANSFER PETITION NO.	,		
COMPANY PETITION/APPLICATION NO.	CP/160/241/HDB/2017		
NAME OF THE COMPANY	Nandan Cleantec Limited		
NAME OF THE PETITIONER(S)	Maxnew Trading Pte Limited		
NAME OF THE RESPONDENT(S)	Nandan Cleantec Limited & (5) Others		
UNDER SECTION			
	58,59,213&241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for Petitioner	surya corporation yer@ gmail.com 9849866556	J. J.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri V. Venkata Rami Reddy and Shri J. Pradeep Kumar, Learned Counsels for the Respondents.

The case is already admitted by an order dated 22.08.2017. The Learned Counsel for the Respondents wanted to file a counter on several pleadings including the maintainability of the Petition. Post the case for final hearing on 17.10.2017.

Member (T)

MEMBER (J)